

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:610  
ANSWERED ON:25.11.2005  
SETTING UP OF APPRAISAL COMMITTEES  
Adhalrao Patil Shri Shivaji;Verma Shri Ravi Prakash

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government has decided to set up an appraisal committee for assessing mega projects on the basis of public private partnership ;
- (b) if so, the details thereof ;
- (c) whether the said committee has submitted its report ;
- (d) if so, the details thereof ;
- (e) the action taken by the Government thereon ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a) & (b) Yes, Sir. Government has decided to set up an Appraisal Committee on the model of the Public Investment Board with the authority for approving those Public Private Partnership (PPP) projects where the capital cost or the cost of underlying assets of the project exceeds Rs. 100 crores. This Committee will comprise of the following:

- [a] Secretary, Department of Economic Affairs (in the Chair)
- [b] Secretary, Planning Commission
- [c]. Secretary, Department of Expenditure ;
- [d]. Secretary, Department of Legal Affairs; and
- [e]. Secretary of the Department sponsoring a project.

The projects appraised by the PPP Appraisal Committee will be put up to the Competent Authority for approval.

(c)to(e): The PPP Appraisal Committee will appraise individual proposals for PPP projects and is not required to submit any report.